

THE PREVENTIVE DETENTION (CONTINUANCE)
ACT, 1966

No. 48 OF 1969

[15th December, 1966]

An Act to continue the Preventive Detention Act, 1950, for a further period.

BE it enacted by Parliament in the Seventeenth Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Preventive Detention (Continuance) Act, 1966.

Amend-
ment
of sec-
tion 1.

2. In sub-section (3) of section 1 of the Preventive Detention Act, 1950, for the figures, letters and words "31st day of December, 1966," 4 of 1950, the figures, letters and words "31st day of December, 1969," shall be substituted.